

Annexure-2

Name of the corporate debtor	Senthil Papers and Boards Private Limited;
Date of commencement of liquidation	14/02/2019
List of stakeholders as on	20/09/2023

List of unsecured financial creditors

(Amount in ₹)

Sl. No.	Name of creditor	Identificati on No.	Details of claim received		Details of claim admitted			Amount of contingent claim	Amount of any mutual dues, that may be set off	Amount of claim rejected	Amount of claim under verification	Remarks, if any	
			Date of receipt	Amount claimed	Amount of claim admitted	Nature of claim	Amount covered by guarantee						% share in total amount of claims admitted
1	Mr. M.Palanisamy	D.No.55/2, Perks Compound, Uppilipalayam, Coimbatore - 15.	N/A	1088202884	1088202884	Un Secured Creditors	NIL	58.30	NIL	NIL	NIL	NIL	Related Party
2	Mr. A.Senthilkumar	213, ATD Street, Race Course, Coimbatore 641018	N/A	181065600	181065600	Un Secured Creditors	NIL	14.19	NIL	NIL	NIL	NIL	Related Party
3	Mr. O.Arumugasamy	213, ATD Street, Race Course, Coimbatore 641018	N/A	3000000	3000000	Un Secured Creditors	NIL	0.24	NIL	NIL	NIL	NIL	Related Party
4	Mr. T.N.Vetrivel	D.No.88, Rajiv Gandhi Nagar, Sowripalayam, Coimbatore - 28.	N/A	3500000	3500000	Un Secured Creditors	NIL	0.27	NIL	NIL	NIL	NIL	Related Party

